

DIVISION BENCH
COURT - II

S-17

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/168(KB)2023
RST.A (COMPANIES ACT)/5(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

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| IN THE MATTER OF | THE REGISTRAR OF COMPANIES WEST BENGAL VS BHAGWATI TRADERS PRIVATE LIMITED |
| UNDER SECTION | SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY |

Appearance (via video conferencing/physically)

Mr. Rahul Sarkar, Adv.] For the Registrar of Companies, West Bengal
Mr. Siddhant Srivastava, Adv.]

ORDER

1. Learned Counsel for the Registrar of Companies, West Bengal present.
2. **RST.A (COMPANIES ACT)/5(KB)2024:**
 - a. Registry is directed to issue notice to Bhagwati Traders Private Limited, 9, Lal Bazar Street, 3rd Floor, Kolkata- 700001 by way of speed post and by e-mail and place the tracking information on record.
 - b. List this matter on **22nd August, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**